

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00770/2018

Jabalpur, this Monday, the 10th day of September, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Arun Kumar Patel, S/o Shri Ratilal Prasad Patel,
Aged about 25 years, Occupation Agriculturist,
R/o Village Taktaiya, Post Sanda, Tahsil Churhat,
Distt. Sidhi (MP) -Applicant

(By Advocate –**Shri Prabhakar Singh**)

V e r s u s

1. Union of India, through the Chairman
Of Railway Board, Rail Bhawan,
Rafi Marg, New Delhi 110001

2. Deputy Chief Engineer,
Nirman West Central Railway,
Jabalpur (MP)-482001

3. The Divisional Railway Manager,
W.C.R., Jabalpur, Pin 482001

4. The General Manager, Southern West Railway,
Indira Market, Jabalpur (MP)-482001 - Respondents

(By Advocate –**Shri A.S.Raizada**)

O R D E R (ORAL)

By Navin Tandon, AM:-

The applicant has applied for appointment with the respondent department Railways in lieu of acquisition of land of his grandfather for new Rail Line from Rewa to Singrauli.

2. He has submitted his representation on 25.06.2017 (Annexure A-10) which is still un-decided by the respondent department.

3. Learned counsel for the applicant states that the applicant would be satisfied if a direction be given to the respondents to decide the representation dated 25.06.2017 (Annexure A-10) filed by the applicant.

4. Learned counsel for the respondents has no objection to the above prayer.

5. We have considered the matter and dispose off the same at the admission stage itself, without going into the merits of the case, with a direction to the respondents to consider and decide the representation dated 25.06.2017 (Annexure A-10) within a period of 60 days from the date of receipt of a certified copy of this order.

6. Accordingly, the O.A. is disposed off.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member